

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

ALLAHABAD.

CIVIL CONTEMPT PETITION NO. 59 OF 2004

IN

ORIGINAL APPLICATION NO. 789 OF 2001

ALLAHABAD THIS THE 12TH DAY OF OCTOBER 2007.

Hon'ble Mr. Ashok S. Karamadi, J.M

Hon'ble Mr. K.S. Menon, A.M

Manoj Kumar Tripathi, S/o Shri Ashok Vardhan Trivedi, R/o House No.
21-4, Dabauli Rattan Lal Nagar, Kanpur Nagar.

.....Applicant

(By Advocate: _____)

Versus.

1. Sri Asha Murti, Director General, Directorate General of Employment & Training, Shram Shakti Bhawan, Rafi Marg, New Delhi.
2. Shri V.K. Sharma, Director (In Charge), Advanced Training Institute, Electrical Maintenance & Mechanic Motor Vehicle Udyog Nagar, Kanpur.

.....Respondents

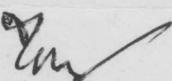
(By Advocate: Sri J.N Sharma)

ORDER

By Mr. Ashok S. Karamadi, J.M

None for the applicant and Shri J.N Sharma, learned counsel for the respondents.

2. Having regard to the order passed in Contempt Petition NO.89/04, for the same reason, contempt petition is dismissed as contempt arising out of the same order.


Member-A


Member-J

Manish/-